

## **Presentation of First to Eighth Reports of Committee on Public Undertakings**

**SHRI TARIQ ANWAR (KATIHAR):** Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings (Eighteenth Lok Sabha):-

- (1) First Report on the subject ?Procurement of hardware/ software item to the tune of Rs. 890.34 Crores through strategic alliance relating to National Informatics Centre Services Inc. (NICSI)? based on Audit Para No. 6.1 of Report No. 03 of 2021.
- (2) Second Report on the subject ?Bharat Heavy Electricals Limited (BHEL)?.
- (3) Third Report on the subject ?Undue enrichment through Recovery of Turnover Tax from consumer? relating to Indian Oil Corporation Limited (IOCL) based on Audit Para No. 2.1 of Report No.14 of 2021.
- (4) Fourth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Eighteenth Report (17th Lok Sabha) on ?NMDC Limited? based on CandAG Report No. 5 of 2019 relating to Operational Performance of NMDC Ltd.
- (5) Fifth Report on the subject ?Indian Railway Finance Corporation Limited (IRFC)?.
- (6) Sixth Report on the subject ?Bharat Sanchar Nigam Limited (BSNL)?.
- (7) Seventh Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-second Report (17th Lok Sabha) on ?Unfruitful Expenditure Towards Construction of Copper Ore Tailings Beneficiation Plant relating to Hindustan Copper Limited (HCL)? based on Audit Para No. 6.1 of CandAG Report No. 14 of 2021.

(8) Eighth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Twenty-first Report (17th Lok Sabha) on ?Oil India Ltd (OIL)?.

? (*Interruptions*)